

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-301 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

**NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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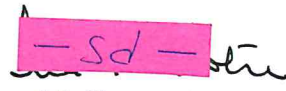
For the Petitioner (s) : Mr. Sumit Sinha, Advocate

For the Respondent (s) : Mr. Anuj Kapoor, Advocate

ORDER

Written submissions have been filed by the contemnors. List this
^{Petitioner}
contempt for arguments and disposal on 21st November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)